

<b>Annexure-A (Exhibit 1)</b>
<b>Name of the corporate debtor : BBT Elevate Private Limited</b>
<b>Date of commencement of CIRP :19.12.2023</b>
<b>List of creditors as on 09.01.2024</b>

**List of secured financial creditors (other than financial creditors belonging to any class of credito**

**Amount in Rs.**

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted ( Provisional )	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Canara Bank	30.12.2023	2,00,31,90,255.68	2,00,31,90,255.68	Secured	2,00,31,90,255.68	2,00,31,90,255.68	No	100%	-	-	-	-	NIL
	<b>Total</b>		<b>2,00,31,90,255.68</b>	<b>2,00,31,90,255.68</b>		<b>2,00,31,90,255.68</b>	<b>2,00,31,90,255.68</b>		<b>100%</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	